

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th JULY, 2024, 02:30 P.M.

CP/2/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Ambarish Builders Pvt. Ltd. Vs The Registrar of Companies, NER
Under Section	U/s 252 (3) of Companies Act. 2013

For Petitioner (s) : Ms. Y. Agarwal, CS

For Respondent (s) :

ORDER

Ld. Authorized Representative CS Ms. Y. Agarwal appears on behalf of the Petitioner. ROC report has been taken on record.

List for further consideration on **22.08.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)